GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 05th January, 2023

No. LJ(B).19/2018/153— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya hereby appoints the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order with immediate effect for a period of 3 (three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/Sector/Zonal Magistrate	To be placed with District/Sub-Division.
I _a ,	Shri K.C. Nongrum, Executive Engineer, PWD (Roads) Ranikor Divison.	Ranikor Civil Sub- Division, Ranikor	Ranikor Civil Sub- Division, Ranikor
2.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (Roads), Ranikor.	- do -	- do -
3.	Shri D. Kyndiah, Asstt. Executive Engineer, PWD (Roads), Nongkhyllam.	- do -	- do -
4.	Shri F. Thongni, Sub-Divisional Officer, P.H.E., Ranikor	- do -	- do -
5.	Shri C. Kharraswai, AEE(TC) PWD(R) Ranikor Division, Ranikor.	- do -	- do -
6.	Shri AWD Waanbah, Border Area Development Officer, Ranikor.	- do -	- do -
7.	Shri D. Pakyntein, Labour Inspector, Ranikor.	- do -	- do
8.	Shri P. Kynshi, Horticulture officer, Ranikor.	- do -	- do -
9.	Shri C. Massar, CDPO, ICDS Ranikor.	- do -	- do -

Sd/(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Copy to: -

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Govt. of Meghalaya.
- 2. The Commissioner & Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
- 3. The Addl. Deputy Commissioner, i/c Ranikor Civil Sub- Division, Ranikor. . with a request to circulate to all Officers concerned. This has a reference to letter No. RCSD/99/EM/NGT/2020/30, Dt. 06.12.2022.
- 4. The Personnel & A.R. (A) Department for information.
- 5. The Director of Information & Public Relations, Meghalaya, Shillong.
- 6 DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.

By orders etc...,

Under Secretary to the Govt. of Meghalaya, Law (B) Department
